(b) Statement by Government accepting the above Report.

> [Placed in Library. See No. LT-6628/84.]

- (v) (a) Annual Report and Accounts of the Indo-German Tool Room, Ahmedabad, for the year 1993-94, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report.

splaced in Library. See No. LT-6627/84.]

- . . (vi) (a) Annual Report and Accounts of the Central Tool Room and Training Centre, Calcutta, for year 1993-94, together with the Auditors' Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in the Library, See No. LT-6629/84]

- 1. Memorandum of understanding (1994-95) between Govt of and Mazagaon Dock Ltd.,
- Memorandum Understanding of (1994-95) between Govt. of India and the Hindustan Aeromotics Ltd.

SHRI MALLIKARJUN: Madam, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

" (i) Memorandum of Understanding between the Government of (Ministry of Defence-Department of Defence Production and Supplies) and Mazagon Dock Limited, for the year 1994-95.

[Placed in the Library. See No LT] 6630/84].

(ii) Memorandum of Understanding between the Government of (Ministry of Defence-Department of Defence Production and Supplies) and Hindustan Aeronautics Limited the year 1994-95.

[Placed in the Library. See No. LT-6631 94.]

Notifications of the Ministry of Personnel, Public Grievance and Pensions (Depti, of Personnel and Training))

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVNCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA); Madam, I lay on Table, under sub-section (2) of 3 of the Section All India Services Act, 1951, a copy each (in (English and Hindi) of the following Notifications of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training):-

- (1) GSR No. 439(E) dated the 9th May, 1994 publishing the Indian Administrative Service (Recruitment) Amendment Rules, 1994
- (2) GSR No. 440(E) dated the 9th May, 1994 publishing the Indian Police Service (Recruitment) Amendment Rules, 1994.
- (3) GSR No. 441(E) dated the 9th May 1994, publishing the Indian Fovest Service (Recruitment) Amend-. ment Rules, 1994. (Placed in Library. See No. I.T-6632/34.]

(Interruptions)

विपक्ष के नेता (धी सिकन्दर बख्त): . सदर साहिबा. ये तो मालम होना चहिये कि इतनी गैर कानूनी, इर्रग्यूलर,, मनकास्टीट्युशनल बातें हो गई ग्रंघाधंध यह चल रहा है, ये सरकार है ? ये सरकार क्या चल भी रही है या नहीं चल रही है? ये क्याबात है? . . . (व्यवद्यान) . . .